

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 46

IA No. 1582/23

In

CP (IB) No. 14/Chd/Hry/2019

(Dismissed)

Under Section 9, 28(2) & 48(2) 49(2) NCLT Rules 2016

**In the matter of:-**

Champion Components Pvt. Ltd

...Petitioner-Operational Creditor

Vs.

RK Wind Ltd.

...Respondent-Corporate Debtor

**Present:** Mr. Navnoor Singh Gill, Advocate, Proxy for Mr. Vaibhav Goel, Advocate for Petitioner-Operational Creditor.  
Ms. Swati Vishist, CA, proxy counsel for Ranvijay Singh, Advocate for Respondent-Corporate Debtor.

A date is jointly requested by learned proxy counsel for the parties for making payment through demand draft by the applicant. Registry has not put the file before the Bench. Assistant Registrar is directed to trace the file and put it before us on the next date of hearing. List on 29.08.2023.

**Sd/-**

**(Subrata Kumar Dash)**  
**Member (Technical)**

August 22, 2023  
PKA

**Sd/-**

**(Harnam Singh Thakur)**  
**Member (Judicial)**